

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Srinagar, 16th of November, 2021

S.O. 388 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Shopian.

S.No	Name of the Officer	Designation	Place of Posting
1.	Sh. Sajad Ahmad	Naib Tehsildar	Wachi
2.	Sh. Mushtaq Ahmad	Naib Tehsildar	Turkawangam

By Order of the Government of Jammu and Kashmir

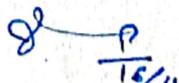
Sd/-
(Achal Sethi)
Secretary to Government,

No. LAW-Powr/20/2021-10

Dated :- 16-11-2021

Copy to the:

1. Principal Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate Shopian. This is with reference to his letter No. DMS/PA/2021/3458-59 dated:-10-11-2021
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. S. O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


(Khursheed Ahmad Bhat)

Additional Secretary to Government.